

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

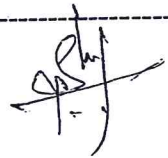

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/158/2016
NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya
NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	P. Stella Mary (for) K. Moorthy.	Counsel for Petitioner	
2)	S. Sathyanarayana	Counsel for R1 to R3	

ORDER

Counsel for petitioner called but absent. Counsel for respondent stated that the matter is likely to be settled between the parties and efforts are being made in this regard. It is further stated that both the parties are away from India and prayed for time to make further submissions in regard to the outcome of the settlement talks. Time is enlarged at request. Put up on 06.03.2018.


(S VIJAYARAGHAVAN)
Member(Technical)


(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)